

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Ideal Printographics Private Limited Date of Commencement of Liquidation: 08-10-2020; List of Stakeholders as on Date: 30-12-2020; Name of IP: Mr. Rajesh Kumar Parakh; Last 5 digit of registration number: 10516

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	7	4896666	7	4896666				NA
2	Liquidation costs incurred till date	2	350000	2	350000				NA
3	Secured financial creditors								NA
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	3	371711	3	367344				Annexure 6
7	Operational creditors (Government Dues)								NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	10	7643202	10	7007346				Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		22	13261579	22	12621356	0	0	0	